## GOVERNMENT OF INDIA SOCIAL JUSTICE AND EMPOWERMENT LOK SABHA

UNSTARRED QUESTION NO:6504 ANSWERED ON:07.05.2013 UTILISATION OF FUNDS FOR SCS OBCS Dhurve Jyoti;Mishra Shri Mahabal ;Shetkar Shri Suresh Kumar

## Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether any guidelines are in existence regarding utilisation of funds earmarked for the development of welfare schemes for Scheduled Castes (SCs) and Other Backward Classes (OBCs);

(b) if so, the details thereof;

(c) whether the Government has received any complaints regarding alleged diversion and non- utilisation of funds meant for the welfare of the Scheduled Castes and Other Backward Classes in the country;

(d) if so, the details thereof and the reaction of the Government thereto; and

(e) the action taken by the Government in this regard, State/UT-wise?

## Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI P. BALRAM NAIK)

(a) & (b) : Yes Sir, financial assistance is released to the StatesAJTs and other implementing agencies under various Schemes of the Ministry as per the guidelines of these schemes, inter-alia, for development of the Scheduled Castes (SCs) and Other Backward Classes (OBCs).

The guidelines, which vary from Scheme to Scheme; inter alia include the financial parameters and disbursement procedure.

In addition, the Planning Commission has also issued guidelines for the implementation of Scheduled Castes Sub Plan(SCSP) by the States/UTs.

(c) to (e): Government had received information regarding alleged diversion of funds allocated under SCSP by the Government of the National Capital Territory (GNCT) of Delhi. The Planning Commission has taken up the issue of diversion of SCSP funds with the GNCT of Delhi and requested the GNCT of Delhi to bring back the diverted amount.